

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2146
ANSWERED ON:10.03.2010
CHLORIDE LEVEL IN YAMUNA
Ramasubbu Shri S.,Singh Shri Bhola

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it has come to the notice of the Union Government that several industrial units in Haryana and other neighbouring States are discharging chemical effluents into Yamuna river;
- (b) if so, the details thereof;
- (c) whether the chloride level into the river has increased to a dangerous level as a result thereof; and
- (d) if so, the steps taken/proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) As per information provided by Haryana and Uttar Pradesh State Pollution Control Boards, no industrial units are reported to be discharging effluents directly into Yamuna river without treatment. Central Pollution Control Board (CPCB) is monitoring the water quality of Yamuna River at 21 locations. The observed values of chloride are within the permissible limit as per drinking water specifications. The State Pollution Control Boards are monitoring the compliance status of industries with the prescribed discharge standards.